

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1151 & 1152 OF 2018 IN
DFR NO. 3020 OF 2018

Dated : 28th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Bhuruka Gases Limited & Anr.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent(s) : ----.

ORDER

Issue notice to the Respondents returnable on 14.09.2018. Dasti, in addition, is also permitted.

List this matter on **14.09.2018**.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member